

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4063
ANSWERED ON:21.03.2013
FIXATION OF PRICES OF PATENTED MEDICINES
Joshi Dr. Murli Manohar;Yadav Shri Dinesh Chandra

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has agreed to a formula to address the long pending dispute for fixation of sale price of patented medicines in the country;
- (b) if so, whether this formula has been prepared on the basis of per capita income of Indians;
- (c) if so, the details thereof; and
- (d) the reasons for not accepting the criteria of cost of manufacturing including dividend as the basis of sale price of medicines in the country?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) to (d) The Committee which was looking into the issue of Price Negotiation mechanisms for patented drugs has since submitted its report which is being examined.